

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 362 of 2013 in
DFR No. 2293 of 2013

Dated : 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. South Indian Sugar Mills Association & Ors.Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Challa Gunaranjan
Mr. Mullapudi Rambabu

Counsel for the Respondent(s): Mr. K.V. Mohan for APERC

ORDER

I.A. No. 362 of 2013
(Appl. for condonation of delay)

Mr. Subba Rao, the learned counsel seeks some more time to file the reply to the condonation of delay Application. Accordingly, he is directed to file the same on or before 16.01.2013 after serving copy on the other side.

Post the matter on **24.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

